

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 8203/2023

NATIONAL HIGHWAY AUTHORITY OF INDIA 233

Appellant(s)

VERSUS

RAM RAJ & ORS.

Respondent(s)

WITH

C.A. No. 8208/2023 (III-A)

Date : 15-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

For Respondent(s) : Mrs. Shubhangi Tuli, AOR

Mr. Sanjay Kumar Yadav, Adv.
Mr. Prithvi Pal, AOR
Mr. Bhupinder Yadav, Adv.

Mr. Kamlesh Kr. Mishra, Adv.
Ms. Shivani Verma, Adv.
Ms. Pragya Jaishwal, Adv.
Ms. Arpita Singh, Adv.
Mr. Ahsan Sanjar, Adv.
Mr. Anurag Ojha, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 8203/2023

Respondent Nos.1, 2-4, 7, 9, 11, 15, 16 & 18 are duly represented. Time has been sought by Ld. counsel for respondent No.1 to file counter affidavit.

Service is complete on respondent Nos. 6, 8, 10, 12-14, 17 but none has entered appearance.

contd...

Respondent Nos.19 and 20 have been deleted from the array of parties in terms of Hon'ble Judge in Chambers' order dated 02.09.2024.

Certificate of service from the High Court with regard to respondent Nos. 5.1 to 5.5 is still awaited.

List again on 21.08.2025. Counter affidavit be filed in the meantime.

C.A. No. 8208/2023

Respondent Nos.2 and 3 have been deleted from the array of parties in terms of Hon'ble Judge in Chambers' order dated 2.9.2024.

Service is complete on respondent No.1.2 but none has entered appearance.

Ld. Counsel for the appellant is granted four weeks' time to take appropriate steps in respect of deceased Respondent No.1.1.

List again on 21.8.2025.

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SUJATA SINGH
Registrar